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NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/01/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : CA/ /2016  
PETITION NUMBER : CP/3/2016  
NAME OF THE PETITIONER(S) : Sharath Ramaraj and 2 Others  
NAME OF THE RESPONDENT(S) : M/S ikonzer Solutions Private Limited & 7 others  
SECTION : 397/398

Sl.No.	NAME (IN CAPITAL)	REPRESENTED BY	SIGNATURE
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1)	K. RAMASAMY & G. V. MOHAN KUMAR	Counsel for Respondent no. 2	G. V. Mohan
	G. Sivasankaran L. Alcila	Counsel to Petitioner	G. S.

**ORDER**

Shri G Sivasankaran, counsel for petitioner present. Shri G V Mohan Kumar, counsel for R2 present. Counsel for petitioner prayed further time for filing rejoinder. Time extended at request. Put up on **03.02.2017 at 10.30 A.M.**

(Ch. Md. Sharief Tariq)  
Member (Judicial)

(K. Anantha Padmanabha Swamy)  
Member (Judicial)